

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/276/ (IB)/2017
NAME OF THE PETITIONER(S) : BHANSALI ENGINEERING POLYMERS LTD
NAME OF THE RESPONDENT(S) : SURYODAYA PLASTICS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	B. Elaiyarasu	Counsel for Petitioner	S. Anantha Padmanabha Swamy

ORDER

Counsel for petitioner present and prayed time for making submissions. Time extended at request. Put up on 11.10.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc